

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013 &
I.A. No. 62 of 2013

Dated : 19th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant (s)
Versus
Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s) : Mr. Parag Mohanty

Counsel for the Respondent(s): Mr. C.K. Rai

ORDER

For further submissions in respect of the question of maintainability of the Appeal, post the matter on **11.12.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson